

immediate release to those held up so far.

25. Pay arrears of Washing Allowance to the concerned employees.

26. Re-organise the Non-Sales Department.

27. Provide loans for the purchase of conveyance.

28. Relax timing (Office and show-room).

29. Pay Bonus @ 20 per cent for the year 1967-68.

30. Immediate withdrawal of the 4 promotion orders given out of turn.

31. Implementation of Wage Board Award in case of Bankura employees.

32. Expedite Union matters pending so far.

LICENCE TO M/S. DUNLOP CO. TO MANUFACTURE TENNIS BALLS

*9. SHRI KRISHAN KANT :
SHRI R. P. SINHA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply to Starred Question No. 644 given in the Rajya Sabha on 26th August, 1968 and state:

(a) whether M/s. Dunlop Co. have since been issued a licence for the manufacture of Tennis Balls;

(b) if so, what are the terms thereof; and

(c) what were the reasons for giving the licence?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) and (c) Do not arise.

MANUFACTURE OF TRACTORS BY M/S. 'GHAZIABAD ENGINEERING (P) LTD.

*10. SHRI J. S. TILAK: SHRI
RAJNARAIN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the progress so far made with regard to the proposal for the manufacture of agricultural tractors by Ms. Ghaziabad Engineering (P) Ltd. in collaboration with M/s. Brommash Export of Moscow;

(b) the capital investment involved; and

(c) the extent to which the Central Government are a party to this venture by a private firm?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The proposal submitted by M/s. Ghaziabad Engineering (P) Ltd. for the manufacture of DT-14B tractors in collaboration with M/s. Prommashexport and Tractor-export of USSR has been examined and the views of Government in regard to the proposed terms of foreign collaboration and the phased manufacturing programme have been communicated to them. They have been asked to submit their application for the import of plant and equipment required for implementing the project.

(b) About Rs. 7 crores.

(c) This project is being set up in the private sector and the Central Government are not participating in this venture.

BALANCE OF TRADE BETWEEN INDIA AND FOREIGN COUNTRIES

*11. SHRI JAGAT NARAIN: Will the Minister of COMMERCE be pleased to state :

(a) whether the balance of trade between India and foreign countries during the months of January and September, 1968 has been favourable; and

(b) if not, the value of excess imports over exports?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir. However, the adverse balance of trade gap has been reduced from Rs. 31.75 crores in January, 1968 to Rs. 15.23 crores in September, 1968.